

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 107  
**(IB)-477(PB)/2017**

**IN THE MATTER OF:**

Au Small Finance Bank Ltd.

.... Applicant/petitioner

Vs.

Prabhu Shanti Real Estate Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, CIRP**

**Order delivered on 16.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

Mr. Balvinder Ralhan, Advocate in CA 35 of  
2019 for Home Buyers

Mr. Rahul Shukla, Adv. with Mr. Abhishek  
Anand, RP

Mr. Sumesh Dhawan, Adv Vatsala Kak, Adv.  
Ankita Bajpai,

**ORDER**

List on 06.04.2021.

- sd -

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

- sd -

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

16.03.2021  
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